

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1166 of 2019

IN THE MATTER OF:

Bimalkumar Manubhai Savalia **...Appellant**

Vs

Bank of India & Anr. **....Respondents**

Present:

For Appellant: Present but did not mark appearance.

**For Respondents: Mr. Ashish Rana and Mr. Harshit Garg, Advocates
for Respondent No. 1**

**Mr. Ravi Raghunath, Advocate for Respondent
No. 2**

ORDER

10.01.2020 Heard both the sides. **Judgment is reserved.**

Learned Counsels for the parties are directed to file their respective Written Submissions containing not more than three pages by 16.01.2020.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

(V P Singh)
Member(Technical)